

**Customs, Excise & Service Tax Appellate Tribunal,
West Zonal Bench : Ahmedabad**

REGIONAL BENCH - COURT NO. 3

Excise Appeal No.12178 of 2019

(Arising out of OIO-DMN-EXCUS-000-COM-11-14-19-20 dated 22/06/2019 passed by
Commissioner of Central Excise, Customs and Service Tax-DAMAN)

Seagull Cooling Pvt Ltd

.....Appellant

S.No. 202/1, Gala No. 6 & 7, Dadra Industrial Estate, Opp. Dadra Check Post
SILVASSA, DADRA AND NAGAR HAVELI

VERSUS

C.C.E. & S.T.-Daman

.....Respondent

3rd Floor...Adarsh Dham Building, Vapi-Daman Road, Vapi
Opp.Vapi Town Police Station,
Vapi, Gujarat-396191

APPEARANCE:

Shri P K Shetty, Advocate for the Appellant
Shri Sanjiv Kinker, Superintendent (Authorised representative) for the
Respondent

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR
 HON'BLE MEMBER (TECHNICAL), MR. RAJU**

DATE OF HEARING: 12.08.2021
DATE OF DECISION: 13.12.2021

The appeal is disposed of. For order, see order of date in Excise Appeal
No. 12175 of 2019.

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

**(RAJU)
MEMBER (TECHNICAL)**

Mehul